

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:4016  
ANSWERED ON:18.12.2012  
DELAY IN PRODUCTION OF COAL  
Sugumar Shri K. ;Venugopal Shri P.

**Will the Minister of COAL be pleased to state:**

- (a) whether notices were issued to public sector companies for delay in production with regard to 33 coal blocks allocated to them;
- (b) if so, the details thereof;
- (c) whether the CIL is yet to take a decision with regard to 13 coal mines allotted to public sector companies;
- (d) if so, the details thereof along with the reasons therefor; and
- (e) the time by which the decision thereon is likely to be taken?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): The details of coal blocks allocated to public sector companies which were issued show cause notices based on the recommendations of the Review Committee meeting held in January, 2012 are as under:-

S.No.	Name of Public Sector Company	Name of coal block	State
1	Mahanadi Coalfields Ltd.	Utkal-A Gopal Prasad	Odisha
2	Chhattisgarh Mineral Development Corporation Ltd	Gare Pelma, Sector-I	Chhattisgarh
3	Maharashtra State Mining Corp. Ltd	Gare Pelma Sector II	Chhattisgarh
	Tamil Nadu State Electricity Board	Gare Pelma Sector II	Chhattisgarh
4	Chhattisgarh Mineral Development Corporation Ltd	Shankarpur Bht II & Extn.	Chhattisgarh
5	Jharkhand State Mineral Development Corporation	Sugia Closed mine	Jharkhand
6	Odisha Mining Corporation	Utkal-D	Odisha
7	NALCO	Utkal `E`	Odisha
8	Jharkhand State Mineral Development Corporation	Rauta Closed mine	Jharkhand
9	Jharkhand State Mineral Development Corporation	Burakhap small patch	Jharkhand
10	MMTC	Gomia	Jharkhand
11	Jharkhand State Mineral Development Corporation	Pindra-Debipur-Khaowatand	Jharkhand
12	Jharkhand State Mineral Development Corporation	Latehar	Jharkhand
13	Bihar Rajya Khanij Vikas Nigam	Saria Koiyatand	Jharkhand
14	Tenughat Vidyut Nigam Limited	Rajbar E&D	Jharkhand
15	Jharkhand State Electricity Board	Urma Paharitola	Jharkhand
	Bihar Rajya Khanij Vikas Nigam	Urma Paharitola	Jharkhand
16	Jharkhand State Mineral Development Corporation	Patratu	Jharkhand
17	Jharkhand State Mineral Development Corporation	Rabodih OCP	Jharkhand
18	Andhra Pradesh Power Generation Corpn. Ltd.	Tadicherla-I	Andhra Pradesh
19-20	Gujarat State Electricity Corp. Ltd.	Mahanadi Machhakata	Odisha
	Maharashtra State Electricity Board	Mahanadi Machhakata	Odisha
21	Orissa Mining Corporation	Nuagaon Telisahi	Odisha
	Andhra Pradesh Mineral Development	Nuagaon Telisahi	Odisha
22-23	Uttar Pradesh Rajya Vidyut Utapadan Nigam Ltd.	Chendipada, Chendipada-II	Odisha
	Chhattisgarh Mineral Development Corp.	Chendipada, Chendipada-II	Odisha
	MAHAGENCO	Chendipada, Chendipada-II	Odisha
24	Kerala State Elec. Board	Baitarni West	Odisha
	Orissa Hydro Power Generation Corp.	Baitarni West	Odisha
	Gujarat Power Generation Corp	Baitarni West	Odisha
25	Assam Mineral Dev. Corp	Mandakini B	Odisha
	Meghalaya Mineral Dev. Corp	Mandakini B	Odisha
	Tamil Nadu State Electricity Board	Mandakini B	Odisha
	Odisha Mining Corporation	Mandakini B	Odisha
26	Gujarat Mineral Development Corp.	Naini	Odisha
	Pondicerry Investment PDICL	Naini	Odisha
27	West Bengal Mineral Dev. Trading. Corp.	Ichhapur	West Bengal
28	West Bengal Mineral Dev. Trading. Corp.	Kulti	West Bengal
29	West Bengal Mineral Dev. Trading. Corp.	Jaganathpur A	West Bengal

30 West Bengal Mineral Dev. Trading. Corp. Jaganathpur B West Bengal  
31 West Bengal Mineral Dev. Trading Corp. Sitarampur West Bengal

(c): No decision/action on the part of Coal India Limited was to be taken.

(d) & (e): Does not arise in view of reply given at (c) above.